

**आयकर अपीलीय अधिकरण, हैदराबाद पीठ**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**Hyderabad ' A ' Bench, Hyderabad**

**Before Shri Manjunatha, G. Accountant Member and**  
**Shri K. Narasimha Chary, Judicial Member**

आ.अपी.सं / **ITA No.714/Hyd/2024**  
(निर्धारण वर्ष / Assessment Year: 2022-23)

B.R.K. Spirits Hyderabad PAN:AAMFB9679A (Appellant)	Vs.	Dy. CIT Circle 6(1) Hyderabad (Respondent)
निर्धारिती द्वारा / Assessee by:	Shri K.A. Sai Prasad, CA	
राजस्व द्वारा / Revenue by:	Shri Srinath Sadanala, DR	
सुनवाई की तारीख / Date of hearing:	21/11/2024	
घोषणा की तारीख / Pronouncement:	21/11/2024	

**आदेश/ORDER**

**Per Manjunatha, G. A.M**

This appeal filed by the assessee is directed against the order dated, 14/06/2024 of the learned CIT (A)-NFAC Delhi, relating to A.Y.2022-23.

2. At the outset, the learned Counsel for the assessee submitted that the assessee wish to withdraw the appeal. The learned DR has no objection, if the appeal of the assessee is

dismissed as withdrawn. Accordingly, the appeal filed by the assessee is dismissed as withdrawn.

3. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the Open Court on 21<sup>st</sup> November, 2024.

Sd/- <b>(K. NARASIMHA CHARY)</b> <b>JUDICIAL MEMBER</b>	Sd/- <b>(MANJUNATHA, G.)</b> <b>ACCOUNTANT MEMBER</b>
---	---

Hyderabad, dated 21<sup>st</sup> November, 2024

**Vinodan/sps**

Copy to:

S.No	Addresses
1	B.R.K. Spirits, C/o 111, MCH No.8-2-602/C, Hanging Gardens, Road No.10 Banjara Hills, Hyderabad
2	Dy. CIT, Circle 6(1) Signature Towers, Opp: Botanical Gardens, Kondapur, Hyderabad
3	Pr. CIT - Hyderabad
4	DR, ITAT Hyderabad Benches
5	Guard File

*By Order*